

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 270 of 2013

Dated : 11th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chadha Sugars & Industries Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2

ORDER

Ms. Swapna Seshadri undertakes to file Vakalatnama on behalf of Respondent No.2 within a week and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 25.02.2014 after serving copy on the other side.

Post the matter on **07.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt